

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 54/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Pramod Kumar Mohanty -Vs- Barsana Properties Pvt. Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.
Ms. S. Pholgu, Adv.
Mr. Abhijeet Agarwal, Adv.
Mr. Jaish Joshi, Adv.
Mr. Subham Agrawal, Adv.
Ms. Jagruti Sahoo, Adv.

For Respondent (s)

Ms. Sobhna Das, Adv.
Ms. Shalaka Das, Adv.

ORDER

Both sides counsel present. At the request of the Bar Association, due to Ram Navami, matter adjourned to 19.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)